

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

DFR NO. 2240 OF 2018

Dated: 27th August, 2018

In the matter of :

M/s Jay Madhok Energy Private Limited

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

ORDER

Due to non-availability of the Hon'ble Technical Member (P&NG), the Bench could not assemble today. As agreed by the parties, list the matter on **4th September, 2018**.

Court Master

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